

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2992  
ANSWERED ON:24.04.2012  
INVOLVEMENT OF CIVIL SERVANTS IN NGOS  
Ray Shri Rudramadhab ;Siricilla Shri Rajaiah

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any complaints regarding involvement of senior civil servants and their kith and kin to further their own interest by floating fictitious NGOs;
- (b) if so, the details thereof and the action taken by the Government against these guilty persons;
- (c) whether there is any proposal to monitor the working of NGOs receiving foreign funds; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam.

(c) to (d): The Monitoring Unit of FCRA Wing, Foreigners Division, MHA has been mandated to monitor the working of NGOs receiving foreign funds, as per the provisions of FC(R) Act, 2010.